

COURT-I**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)****APPEAL NO. 282 OF 2016****APPEAL NO. 313 OF 2016 & IA NO. 648 OF 2016****APPEAL NO. 314 OF 2016 & IA NO. 649 OF 2016****APPEAL NO. 165 OF 2017 & IA NO. 282 OF 2017****APPEAL NO. 166 OF 2017****Dated : 25th July, 2019****Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member****In the matters of:****APPEAL NO. 282 OF 2016****M/s. Lord Chloro Alkali Ltd.****.... Appellant(s)****Versus****Rajasthan Electricity Regulatory Commission & Ors.****.... Respondent(s)****Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri****Counsel for the Respondent(s) : Mr. R. K. Mehta
Ms. Himanshi Andley for R-1****Mr. M.G. Ramachandran, Sr. Adv.
Ms. Ranjitha Ramachandran
Mr. Poorva Saigal
Ms. Tanya Sareen
Mr. Shubham Arya for R-4****APPEAL NO. 313 OF 2016 & IA NO. 648 OF 2016****Rajasthan Textile Mills Association****.... Appellant(s)****Versus****Rajasthan Electricity Regulatory Commission & Ors.****.... Respondent(s)****Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Mr. Amal Nair
Ms. Ritu Apurva****Counsel for the Respondent(s) : Mr. R. K. Mehta
Ms. Himanshi Andley for R-1****Mr. M.G. Ramachandran, Sr. Adv.
Mr. Poorva Saigal**

Mr. Shubham Arya for R-4

APPEAL NO. 314 OF 2016 & IA NO. 649 OF 2016

Rajasthan Steel Chambers **Appellant(s)**
Versus
Rajasthan Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. R. K. Mehta
Ms. Himanshi Andley for R-1

Mr. M.G. Ramachandran, Sr. Adv.
Ms. Ranjitha Ramachandran
Mr. Poorva Saigal
Ms. Tanya Sareen
Mr. Shubham Arya for R-2 to 4

APPEAL NO. 165 OF 2017 & IA NO. 282 OF 2017

Ambuja Cement Ltd. **Appellant(s)**
Versus
Jaiput Vidyut Vitran Nigam Ltd. & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. P.N. Bhandari

Counsel for the Respondent(s) : Mr. M.G. Ramachandran, Sr. Adv.
Ms. Ranjitha Ramachandran
Mr. Poorva Saigal
Ms. Tanya Sareen
Mr. Shubham Arya for R-1 to R-3

Mr. R. K. Mehta
Ms. Himanshi Andley for R-4

APPEAL NO. 166 OF 2017

J.K. Cement Works **Appellant(s)**
Versus
Jaiput Vidyut Vitran Nigam Ltd. & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. P.N. Bhandari

Counsel for the Respondent(s) : Mr. R. K. Mehta
Ms. Himanshi Andley for R-4

ORDER

We have heard learned counsel for the parties for some time.

List these matters for further hearing on **27.08.2019.**

(Ravindra Kumar Verma)
Technical Member

Ts/mnj

(Justice Manjula Chellur)
Chairperson